

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:7000

ANSWERED ON:07.05.2010

INDO-AUSTRALIAN AGREEMENT FOR INVESTMENTS IN ENERGY SECTOR

Sule Supriya

Will the Minister of POWER be pleased to state:

(a) whether the Government has signed an agreement with Australia for investments in energy sector and setting up of power projects in the country; and

(b) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) & (b) : Yes, Madam. The Ministry of Power, Government of India and the Department of Resources, Energy & Tourism, Australia signed a Joint Action Plan for Power under the umbrella of the India-Australia Joint Working Group on Energy & Minerals in November, 2008, with following objectives:

(i) Enhance awareness of opportunities in two way trade and investment.

(ii) Increase bilateral cooperation and collaboration in the power sector.

(iii) Identify and address impediments to trade and investment.

(iv) Promote further development, transfer and deployment of clean energy technologies in the power sector.

A work programme was thereafter signed on 17.03.2009 outlining the activities and timeframes to be followed under the Action Plan.